

57

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. Manodzh Nagil
V/s.
M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Nandalal Buxroo	ACCS (R.I.K.S)	<i>Nandalal Buxroo</i>
2	C V Dharan	FCA Jeev Pandit	<i>C V Dharan</i>

ORDER
TCP 40/397-398/NCLT/GOA/MAH/2013

Since this Bench wants clarification from both the parties, at their request, list this matter for further hearing on 1.1.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)